

मध्य प्रदेश को एम्पल एलकोहल की सप्लाई

2021. श्री गंगाचरण बोझित : क्या रसायन और उर्बरक मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का विचार फालतू उत्पादन वाले राज्यों से एम्पल एलकोहल लेकर मध्य प्रदेश को सप्लाई करने का है ?

रसायन और उर्बरक मंत्रालय में उप मंत्री (श्री सी० पी० बाबू) : माननीय सदस्य महोदय: मध्य प्रदेश को औद्योगिक अल्कोहल की सप्लाई का हवाला देना चाहते हैं ।

मध्य प्रदेश का चालू सत्र के दौरान औद्योगिक अल्कोहल में अत्यन्त निम्न होने की संभावना है । अतः अधिशेष राज्यों से मध्य प्रदेश को औद्योगिक अल्कोहल का ट्राबंटन नहीं किया गया है ।

Metropolitan Underground Railways for Delhi, Bombay, Calcutta and Madras

2022. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether an amount of Rs 200 crores has been allotted during the Fifth Five Year Plan for the Metropolitan Underground Railways for the cities of Delhi, Bombay, Calcutta and Madras; and

(b) if so, the total amount spent so far on these projects along with the likely dates of the completion of these projects?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH):

(a) In the draft Fifth Five Year Plan document, a provision of Rs. 200 crores for the M. T. Projects was included. However, the corresponding allocation in the Fifth Plan period through the Annual Plans upto 1975-76 has been only Rs. 17.68 crores.

(b) The total amount spent upto January '76 on the M. T. Projects in the cities of Calcutta, Bombay, Delhi and Madras is approximately Rs. 19.37 crores including the expenditure in the Fourth Plan period.

Barring Calcutta's Dum Dum-Tollyganj Rapid Transit Line, no other construction work has yet been sanctioned. The original target date of 1979 for completion of the Calcutta project is under review due to the present resources constraint.

Theft of Passengers' belongings between Kanpur and Lucknow Stations

2023. SHRI PURUSHOTTAM KAKODKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether recently there have been a number of cases of theft of passengers' belongings between Kanpur and Lucknow stations;

(b) if so, the number of such cases during the first week of January, 1976 which took place in 84 Down Delhi-Lucknow together with the number of occasions when the culprits could be apprehended; and

(c) what action has been taken to tighten the security measures at stations and on trains?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH):

(a) No.

(b) Only one incident of theft of passenger's belongings occurred in 84 Down train on Kanpur-Lucknow section during the first week of January, 1976. No culprit has been arrested so far.

(c) The following preventive measures have been taken to combat such incidents :—

1. Night Passenger Mail trains are escorted by Government Railway Police Armed guards.

2. Government Railway Police staff is deputed to keep an eye on criminals and to collect intelligence.

3. Government Railway Police personnel Patrol the Platforms at all important stations at the time of arrival and departure of trains.

साबरमती एक्सप्रेस का डेर से चलना

2024. श्री मुकुन्दचन्द्र कच्छबाब : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या साबरमती एक्सप्रेस बड़ोदा, रतलाम, नागदा, उज्जैन, भोपाल और इटारसी जैसे स्टेशनों और जंक्शनों पर काफी विलम्ब से पहुंचती है ;

(ख) क्या सरकार को इस संबंध में वादी एजेंसियों तथा नागरिकों से शिकायत मिली है ;

(ग) क्या इस रेलगाड़ी से यात्रा करने वाले यात्रियों को अक्सर अत्यंत रेलगाड़ी नहीं मिलती है जिसके कारण उन्हें काफी परेशानी उठानी पड़ती है ; और

(घ) यदि हां, तो इस संबंध में स्थिति सुधारने के लिए सरकार क्या कार्यवाही कर रही है ?

रेल मंत्रालय में उप मंत्री (श्री बटा सिंह) : (क) 165/166 साबरमती एक्सप्रेस कुछ दिन लेट हुई थी ।

(ख) जी नहीं ।

(ग) जी नहीं, सिवाय एक बार के जब 165 डाउन प्रहमदाबाद-फैजाबाद / वाराणसी का भोपाल में 22 अप दक्षिण एक्सप्रेस के रेल नहीं हुआ था ।

(घ) यह सुनिश्चित करने के लिए कि वे नागरिकों तक पर सब, उनके संबंधित पर कड़ी निगाह रखी जा रही है ।

Board of Directors of Madras Fertilizer Ltd.

2025. SHRI S. RADHAKRISHNAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state whether there is any proposal to reconstitute the Board of Directors of the Madras Fertilizer Limited, Madras?

THE DEPUTY MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI C. P. SETHI):

According to the provisions in the Articles of Association of the Company, its Board of Directors is constituted once in three years. Accordingly, the Board was last reconstituted on the 13th December, 1975. The Board consists of 8 Members, of whom four are nominated by the Government of India, who hold 51 per cent of the equity capital of the Company. Of the remaining four, two are nominated by Amoco India Inc. of USA and two by National Iranian Oil Company, each of whom hold 24 1/2 per cent of the equity capital. The Government of India have already nominated three persons on the Board. The nomination of the fourth person is expected to be made shortly.

Provisional Surveys for Railway Lines in Madhya Pradesh

2027. SHRI RANABHADUR SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the number of provisional engineering surveys completed for various Railway lines in Madhya Pradesh to improve the existing net work during the last three years; and

(b) what were the discounted cash flow returns on each line surveyed and what were the decisions taken?